

**ANNEXURE-4**

**Sai Rolling Mills India Limited**

**List of Creditors under clause (ca) of regulation 13(2) of IBBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.**

**Category: List of unsecured financial creditors (other than financial creditors belonging to any class of creditors); Date of Commencement of CIRP: 30-09-2022; Revised List of Creditors as on 21-10-2022**

S.No	Name of creditor	Details of claim received			Details of claim admitted						Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off			Amount of claim not admitted	
0		-	-	-	-	-	-	-	-	-	-	-	-	-

(Amount in ₹)

